

DIVISION BENCH  
COURT - I

**O-204**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1681(KB)2018  
IA(I.B.C)/683(KB)2021,  
IA(I.B.C)/1243(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	PARAG SALES CORPORATION VS HVR PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conference/physically)**

Mr. Shaunak Mitra, Adv. ] for liquidator  
Mr. Sabir Kanti Mazumder, liquidator

Mr. A. H. Lohiya, Adv. ] For Respondent Nos.1 & 6 in IA/683/2021

Mrs. Khushboo Shah, Adv. ] For Applicant in IA/1243/2024

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **19.08.2024**.

**Satyajit Roy**  
Court Officer